

Central Administrative Tribunal
Principal Bench

O.A. No. 1237 of 1998

New Delhi, dated this the 14th January, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Shri M.K. Pathak,
S/o Shri N.K. Pathak,
65, Sunrise Apartment,
D Block, Vikaspuri,
New Delhi-110018. ... Applicant

(By Advocate: Shri H.C. Sharma)

Versus

1. Union of India through
the Secretary,
Ministry of Health & F.W.,
Nirman Bhawan, New Delhi.
2. Director General of Health,
Services, Govt. of India,
Nirman Bhawan, New Delhi ... Respondents

(By Advocate: Shri Madhav Panikar)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

2. As applicant's representation dated 18.8.97 (Ann. A-1 filed with rejoinder) is said to be undisposed of by respondents, this O.A. is disposed of with a direction to respondents to dispose of the aforesaid representation in accordance with rules and instructions within four weeks from the date of receipt of a copy of this order under intimation to applicant.

3. This O.A. stands disposed of accordingly. No costs.

Adige
(S.R. ADIGE)
VICE CHAIRMAN (A)

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